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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

PRINCIPAL BENCH: NEW DELHI

RA No.189/90
IN OA-1965/90

DATE OF DECISION: 21.5.1991

SHRI KAMAL SINGH

...APPLICANT

VERSUS

UNION OF INDIA

...RESPONDENT

CORAM:

THE HON'BLE MR. T.S. OBEROI, MEMBER (J)

THE HON'BLE MR. I.K. RASGOTRA, MEMBER (A)

FOR THE APPLICANT

IN PERSON

This Review Application has been filed by the applicant in OA-1965/90.

We have considered the submissions made by the applicant in the Review Application. The scope of the Review Application lies within a very narrow compass. We do not find any error apparent on the face of record nor has any new or important matter or evidence, which after exercise of due diligence was not within his knowledge, been brought out. The scope of the Review Application cannot be extended to the discussion of the case on merits. Accordingly, the Review Application is rejected.

I.K. Rasgotra
(I.K. RASGOTRA)
MEMBER (A) 21/5/91

T.S. Oberoi
(T.S. OBEROI)
MEMBER(J) 21.5.91